

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

23

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IND/2922/252/HDB/2016
NAME OF THE COMPANY	Registrar of Companies, Andhra Pradesh & Telangana
NAME OF THE PETITIONER(S)	Garuda Ventures Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Andhra Pradesh & Telangana
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Ch. Venkat Reddy	Company Secretary in Public	csvenkatreddy@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

Heard Shri Ch. Venkat Reddy, Learned PCS for the Petitioner. He submits that he has complied with all the objections raised by the Registry. The Learned PCS is directed to communicate to RoC about the next date of hearing, so as to enable him to furnish his comments.

The Registry to write a letter to the RoC directing him to furnish all the details of the Company and also give details of default under the Companies Act, if it is prescribed for those defaults, by the next date of hearing.

Post the case on 03.10.2017.


Member (T)


Member (J)